

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

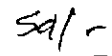
**CA No.83/2017
IN
CP NO. 70 (CHD) 2016**

Navdisha Real Estate Pvt. Ltd. & Ors.Petitioners
Versus
M/s GPI Textiles Ltd. & Ors..Respondents

Present:: Mr. Mayour Kanwar, with Ms.Divya Sharma,Advocates for
Mr.Manish Jain, Advocate for Petitioners
Mr.Aman Bahri. Advocate for respondents No.1 & 3 to 8.
Mr.Amit Jhanji, Advocate for respondents No.9 & 10.

As per office report respondents have filed reply to the application along with affidavit and copy has been supplied to the counsel for petitioners. Office has also reported that report of the Chairperson upon the holding of meeting has been received in a closed envelope.

Learned counsel also submits that arguing counsel is not available due to personal difficulty. The matter be now listed on 11.08.2017 for hearing.



(Justice R.P.Nagrath)
Member (Judicial)

July 24, 2017
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